



THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-79/2004/ 3442/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri R. L. Das,
Presiding officer,
Industrial Tribunal,
Cachar, Silchar

Dated Guwahati the 26th June, 2019.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. ITS.01/2019/618 dated 25.06.2019.

Sir,

With reference to the above, I am directed to inform you that you have been granted 2(two) days on 26.06.2019 and 27.06.2019 along with station leave permission from the evening of 25.06.2019 (after court hours) till the morning of 28.06.2019 (before court hours), as prayed for. The District and Sessions Judge, Cachar, Silchar and in his absence, the next senior most Judicial Officer at the station will remain in charge of your court and office in your absence.

Yours faithfully,

3444

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-79/2004/ 3443-1A, dated 26.06.19

Rdn

Copy to:

1. The District and Sessions Judge, Cachar, Silchar.
2. The Systems Analyst, Gauhati High Court.

Sd/-

JT. REGISTRAR (VIGILANCE)